

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 1032 OF 2021

**CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK
(Through : Video Conferencing)**

For the Petitioner : Mr. Rohit Ranjan Sinha, Advocate
For the State : Mr. Nehru Mahto, AC

02/25.03.2021 List this case along with W.P.(S) No. 256 of 2021.

Respondents may file their counter affidavit.

(Dr. S.N. Pathak, J.)